

(25)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL: HYDERABAD BENCH
AT HYDERABAD

OA.591/96

decided on : 21 May, 96

Between

T.S. Ramakrishna

: Applicant

and

1. The Superintendent of Post Offices
Tenali Division, Tenali-522201

2. The Post Master General
Vijayawada Region
Vijayawada 520002

3. The Union of India rep. by
The Secretary
Department of Posts
New Delhi 110001

: Respondents

Counsel for the applicant

: T.V.V.S. Murthy
Advocate

Counsel for the respondents

: V. Rajeswara Rao
Addl. CGSC

CORAM

HON. Mr. H. RAJENDRA PRASAD, MEMBER (ADMN.)

Judgement

Oral Order (Per Hon. Mr. H. Rajendra Prasad, Member (A))

Heard Sri T.V.V.S. Murthy, learned counsel for the
applicant and Sri V. Rajeswara Rao, learned counsel for
the respondents.

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2. It is noticed that the applicant has submitted representations to the Superintendent of Post Offices, Tenali and to the Post Master General, Vijayawada Region. He is yet to receive reply.

3. A copy of this OA shall be sent to the Post Master General, Vijayawada, who may like to examine this on the basis of the facts contained in the OA as well as in the representation. He should, thereafter, take suitable decision as regards the impugned transfer based on the merits as well as administrative exigencies. He should communicate the final decision to the applicant within two weeks from the today by a detailed order.

4. Operation of the impugned order in so far as it concerns the applicant and Sri Chaneswara Rao, APM, Repalle H.O, is stayed until then.

5. Thus, the case is disposed of at the admission stage.

H. Rajendra Prasad
(H. Rajendra Prasad)
Member (Adminn.)

Dated : 21 May, 96
Dictated in Open Court

DR
28576

sk

Copy to:-

1. The Superintendent of Post Offices, Tenali Division, Tenali-01.
2. The Post Master General, Vijayawada Region, Vijayawada-02.
3. The Secretary, Department of Posts, Union of India, New Delhi-01.
4. One copy to Sri. T.V.V.S.Murthy advocate, CAT, Hyd.
5. One copy to Sri. V.Rajeshwar Rao, Addl. CGSC, CAT, Hyd.
6. One copy to Library, CAT, Hyd.
7. One spare copy.

Rsm/-

BB
C.C.T.O.L
23/11/96 (A) 591/96

TYPED BY
COMPARED BY

CHECKED BY
APPROVED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

H. Ranganathan
THE HON'BLE SHRI R. RANGARAJAN (M.A.)

DATED: 21/5/96

ORDER/JUDGEMENT

M.A. NO/R.A/C.A. NO.

R.A. NO.

IN
591/96

ADMITTED AND INTERIM DIRECTIONS ISSUED

ALLOWED

DISPOSED OF WITH DIRECTIONS

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDERS AS TO COSTS

No Seal (copy)

